NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.29/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th April, 2017, 10.30 A.M

Name of the		Prowess Internation	nal Pvt.Ltd.	
Company		-Versus-		
		Jai Balaji Industries	Ltd.	
	Under Section	3919(2),394		
SI. No.	Representat	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
2.	Akhelesh kr S Lyashree Dh Akorh Shar	hachoha, toh	Petitioner for	asheellachelia Hoy 17

1. Mr. Abhapit Milie, Critter Josephonet 2. Me. Kapehne harran, Adv ORDER

present.

Ld. Counsels for the petitioners and the respondents are nt.

Ld. Counsel for the petitioner informed that the arguing Sr. Counsel is not present and prayed for an adjournment. Prayer is allowed.

List the matter on 03/05/2017.

(S. Vijayaraghavan)

Sdl-

Member (T)

(Vijai Pratap Singh) Member (J)